

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1549  
ANSWERED ON:13.12.2013  
COACHING FACILITIES FOR STS  
Shankar Alias Kushal Tiwari Shri Bhisma

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) the details of the financial assistance provided by the Government to various States /UTs under the scheme for coaching of people belonging to the Scheduled Tribes(STs) community along with the number of beneficiaries covered during each of the last three years and the current year, State/UT-wise;
- (b) whether some of the proposals of the various States including Uttar Pradesh are lying pending with the Government for sanctioning of funds under the scheme;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the time by which the said proposals are likely to be cleared and funds to be released to the States including Uttar Pradesh?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

- (a): The details of grants-in-aid provided by Ministry of Tribal Affairs under the scheme of Coaching for Scheduled Tribes during the last three years and the current financial year, State-wise is at Annex.
- (b) to (d): Pre-Examination Coaching Centres(PECs) run by State Governments/Union Territories, universities and registered private institutions are covered under the scheme of Coaching of STs. Release of grants for ongoing projects is a continual process. The grants-in-aid are considered on receipt of complete proposal in accordance with the provisions of the scheme. The funds are sanctioned subject to availability of budget in the scheme during a particular financial year, and fulfillment of prior requirements of due diligence and prescribed checks, already enunciated through transparently laid down scheme terms & conditions and General Financial Rules, 2005. Proposals for new projects were received during the end of the 11th Five Year Plan but were not considered for funding. As on date, no new proposal is lying pending.